

**GOVERNMENT OF INDIA  
MINISTRY OF EDUCATION  
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

**LOK SABHA  
UNSTARRED QUESTION No. 5979  
ANSWERED ON 30.03.2026**

**KGBVs in Andhra Pradesh**

5979. Shri B K Parthasarathi:  
Shri Kesineni Sivanath:

Will the Minister of EDUCATION be pleased to state:

- (a) the number of Kasturba Gandhi Balika Vidyalayas (KGBVs) sanctioned and operational in the country, State/UT-wise and district/block-wise for Andhra Pradesh;
- (b) the details of the number of blocks in Andhra Pradesh eligible for having KGBVs, district-wise;
- (c) the details of the funds allocated, released and utilized for KGBVs, State/UT-wise, year-wise during the last five years and district-wise of the above said State;
- (d) the details of the student intake capacity of these KGBVs, State/UT-wise, district and block-wise in Andhra Pradesh;
- (e) the details of the number of KGBVs with functional hostels, State/UT-wise, block and district-wise in Andhra Pradesh and the student hostel capacity available in each; and
- (f) the details of measures taken by the Government to ensure full operationalisation and improved infrastructure of KGBVs particularly in districts/blocks of the said State?

**A N S W E R**

**MINISTER OF STATE IN THE MINISTRY OF EDUCATION  
(SHRI JAYANT CHAUDHARY)**

(a) to (e): Kasturba Gandhi Balika Vidyalayas (KGBVs) are residential schools from class VI to XII for girls belonging to Socio-Economically Disadvantaged Groups (SEDGs) such as Schedule Tribe, Schedule Caste, Other Backward Class and others in Educationally Backward Blocks (EBBs).

State/UT-wise details of the number of KGBVs sanctioned, operational and the funds approved during the last five years in the country including Andhra Pradesh are at **Annexure-I**.

As per information received from State Government of Andhra Pradesh, the district-wise details of the number of KGBVs sanctioned, operational, student intake capacity and EBBs in Andhra Pradesh are at **Annexure-II**.

(f): Education being in the concurrent list of the Constitution of India with majority of the schools under the domain of the States and UTs. Samagra Shiksha supports creation of infrastructure and other basic facilities such in Government Schools. In this regard, Annual Work Plan and Budget (AWP&B) is prepared by the States and UTs based on their requirements. These plans are then appraised/approved by Project Approval Board (PAB) in consultation with the States and UTs as per the programmatic and financial norms of the Scheme and availability of budgetary resources. The funds for KGBV, after approval in the PAB, are released under Samagra Shiksha & not separately.

Further, States/UTs are supported for strengthening infrastructure in KGBVs through provision of additional classrooms, smart classrooms, ICT labs, toilets, boundary walls, solar geysers, furniture, bedding replacement and kitchen equipment. As informed by Government of Andhra Pradesh, following measures have been taken among others to ensure full operationalisation and improved infrastructure of KGBVs:-

(i) Upgradation of KGBVs from upper primary (Class VI–VIII) to secondary and senior secondary levels (Class VI–XII) in a phased manner.

(ii) Recruitment of qualified teaching and non-teaching staff to fill vacancies and maintain proper pupil-teacher ratios.

(iii) All KGBVs are now operating in their own permanent (pucca) buildings, ensuring stability and enhanced safety for the students.

(iv) In an effort to promote inclusivity, toilets and ramps have been constructed across all KGBVs to cater to Children With Special Needs (CWSN). These facilities are built in accordance with accessibility norms to ensure ease of use for all students.

The progress of the scheme is monitored through the PAB, as well as through monthly and half-yearly review meetings by the Department of School Education & Literacy. The matter is regularly taken up with the States for expediting completion and making the KGBVs operational.

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**ANNEXURE REFERRED TO IN REPLY TO PARTS (a) to (e) OF LOK SABHA UNSTARRED QUESTION NO. 5979 ANSWERED ON 30.03.2026 ASKED BY SHRI B K PARTHASARATHI AND SHRI KESINENI SIVANATH, HON'BLE MPs REGARDING KGBVs IN ANDHRA PRADESH**

State/UT-wise details of the number of KGBVs sanctioned, operational and the funds approved during the last five years in the country

<i>(Rs. In lakh)</i>								
S. No.	Name of States/UTs	Total KGBVs Approved	Total KGBVs Functional	2021-22	2022-23	2023-24	2024-25	2025-26
1	Andhra Pradesh	587	528	32980.87	65409.24	74997.59	43642.73	46410.07
2	Arunachal Pradesh	82	78	3920.51	6010.94	8420.2	13574.37	5322.86
3	Assam	162	151	6803.26	12060.24	14868.24	10154.74	11131.65
4	Bihar	727	683	20270.42	25063.88	37582.13	42347.65	43393.39
5	Chhattisgarh	121	121	5180.66	8745.06	5936.15	9244.54	6570.25
6	DND & DD	2	2	38.44	68.98	85.32	88.57	93.35
7	Gujarat	170	168	6007.05	15150.3	23869.99	15258.37	11912.67
8	Haryana	72	65	2342.64	6590.62	3634.7	5041.61	5273.65
9	Himachal Pradesh	14	14	405.19	602.96	607.99	1093.56	754.24
10	Jammu and Kashmir	176	94	3810.84	4487.72	6513.9	6162.51	5861.43
11	Jharkhand	203	203	15954.84	20128.52	19801.23	20283.35	20283.35
12	Karnataka	146	145	4658.67	7183.32	9875.35	7264.52	8432.28
13	Kerala	1	1	29.48	39.81	39.73	39.73	39.73
14	Ladakh	20	15	385.07	568.7	644.3	705.57	527.96
15	Madhya Pradesh	408	408	12018.13	22484.99	24327.68	24804.16	22935.28
16	Maharashtra	86	85	2386.57	4209.65	5254.83	4299.3	4334.36
17	Manipur	12	12	1698.77	2785.28	1130.4	1112.44	1093.29
18	Meghalaya	19	10	445.29	667.97	790.28	543.37	725.57
19	Mizoram	2	2	49.89	49.53	307.44	102.97	434.45
20	Nagaland	22	22	500.37	856.35	1243.41	910.89	1088.19
21	Odisha	355	324	11172.74	27614.48	29228.07	23554.85	23045.56
22	Punjab	29	29	1005.59	1417.93	1452.97	1882.02	1585.2
23	Rajasthan	316	316	13439.92	24111.84	28201.74	25855.1	22433.48
24	Sikkim	1	1	68.6	248.59	90.09	100.99	92.1
25	Tamil Nadu	105	105	4399.92	5254.81	5335.69	5789.1	6017.41
26	Telangana	736	721	33447.82	57042.18	63152.61	65461.38	55777.94
27	Tripura	15	15	694.8	865.83	817.07	981.22	1916.64
28	Uttar Pradesh	841	783	50649.4	55378.94	172494.04	114408.53	130732.63
29	Uttarakhand	40	39	1809.63	2254.54	2217.55	3882.82	3632.64
30	West Bengal	169	158	6800.13	6122.55	5284.95	6547.07	7964.13
<b>Total</b>		<b>5639</b>	<b>5298</b>	<b>243375.5</b>	<b>383475.78</b>	<b>548205.62</b>	<b>455138.02</b>	<b>449815.75</b>
<b>Source: PRABANDH</b>								

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District-wise details of the number of KGBVs sanctioned, operational, student intake capacity and number of EBBs in Andhra Pradesh

<b>S. No.</b>	<b>Name of the District</b>	<b>No of KGBVs Sanctioned</b>	<b>No. of KGBVs Operational</b>	<b>Intake Capacity</b>	<b>No. of EBBs</b>
1	Alluri Sitharama Raju	32	20	5420	19
2	Anakapalli	40	29	6500	20
3	Anantapuramu	51	48	10560	32
4	Annamayya	39	37	7660	22
5	Bapatla	5	5	1220	4
6	Chittoor	14	13	2740	8
7	Eluru	3	3	840	3
8	Kakinada	7	6	1320	4
9	Kurnool	42	42	8880	26
10	Nandyal	47	46	9460	27
11	Nandamuri Taraka Rama Rao	5	5	1040	3
12	Palnadu	38	34	7720	24
13	Parvathipuram Manyam	25	22	4720	14
14	Prakasam	44	37	8740	28
15	SPSR Nellore	23	22	4360	12
16	Sri Satya Sai	46	43	9700	30
17	Srikakulam	44	42	8700	25
18	Tirupati	10	7	1600	5
19	Visakhapatnam	6	4	940	3
20	Vizianagaram	46	43	8980	26
21	YSR Kadapa	20	20	5060	17
	<b>Total</b>	<b>587</b>	<b>528</b>	<b>1,16,160</b>	<b>352</b>

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